

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION

THE 24TH JANUARY, 2025

No. 95 A: In light of direction of Hon'ble Supreme Court of India vide Judgment dated 11.05.2018 & 14.05.2018 passed in the matter of Civil Appeal No. 877/ 2018 (arising out of SLP(C) no. 15852 of 2016), Ashok Kumar and Others Vrs. State of Jharkhand and the Rule 21 and 22 of Jharkhand Judicial Service (Recruitment) Rules, 2004, the services of the following Probationary Civil Judges (Junior Division) are hereby confirmed with effect from the date mentioned against his/ her name in Column No. 03 of the table given below:

Sl. No.	Name of the Probationary Civil Judge (Junior Division) with place of posting.	Date of Confirmation
<i>01</i>	<i>02</i>	<i>03</i>
1.	Ms. Mosrat Ziya Tara, JM-cum-PM (JJB), Dhanbad	25.06.2021
2.	Ms. Rojleena Bara, Addl. Civil Judge (Jr. Div.)-cum-J.M., Daltonganj	02.02.2021
3.	Ms. Smriti Tripathi, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih	07.10.2023
4.	Mr. Harshit Tiwari, S.D.J.M.-cum-Judge Incharge, Ramgarh	07.10.2023

By Order of the Court,
Sd/- Manoj Prasad
Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION

THE 24TH JANUARY, 2025

No. 26 A: In light of direction of Hon'ble Supreme Court of India vide Judgment dated 11.05.2018 & 14.05.2018 passed in the matter of Civil Appeal No. 877/ 2018 (arising out of SLP(C) no. 15852 of 2016), Ashok Kumar and Others Vrs. State of Jharkhand and the Rule 21 and 22 of Jharkhand Judicial Service (Recruitment) Rules, 2004, the Court has been pleased to allow the Civil Judges (Junior Division), name in Column No. 02 to get the 1st increment in the Civil Judge (Junior Division) scale of pay with effect from the date as noted against his/ her name in Column No. 04 of the table given below:

Sl. No.	Name of the Probationary Civil Judge (Junior Division) with place of posting.	Date of Joining	Date of grant of 1st increment
01	02	03	04
1.	Ms. Mosrat Ziya Tara, JM-cum-PM (JJB), Dhanbad	25.06.2018	25.06.2019
2.	Ms. Rojleena Bara, Addl. Civil Judge (Jr. Div.)-cum-J.M., Daltonganj	02.02.2018	02.02.2019
3.	Ms. Smriti Tripathi, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih	07.10.2020	07.10.2021
4.	Mr. Harshit Tiwari, S.D.J.M.-cum-Judge Incharge, Ramgarh	07.10.2020	07.10.2021

By Order of the Court,
Sd/- Manoj Prasad
Registrar General

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
The 24th January, 2025

No. 27 A : The Officers named in Column No. 2, appointed directly from Bar, are confirmed in the Cadre of District Judge with effect from the date mentioned against their names in Column No. 3 :-

Sl. No.	Name with Designation of the Judicial Officer	Date of confirmation
1.	2.	3.
4.	Sri Sanjeev Bhatia, Special Judge, POCSO Act, Gumla	07.08.2021
5.	Sri Rakesh Chandra, District & Additional Sessions Judge, Koderma	08.08.2021

By Order/
Sd/-Manoj Prasad
Registrar General